

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA**

**PUBLIC NOTICE**

This is for the information of all the concerned that interview of the candidates for filling up of 35 posts of Peon and 7 posts of Process-Server (including 26 posts of Peons and 6 posts of Process Server already advertised vide Employment Notice No.1 of 2020 and No.2 of 2020, respectively) as advertised vide Public Notice dated 3.2.2021 published in the newspaper "Daily Suraj" on 4.2.2021, will commence w.e.f. 1.3.2021 and the roll numbers have been allotted to the candidates as under:-

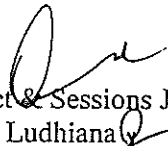
Post	Annexure in which roll number of the candidate is available	Roll Numbers allotted
Peon	Annexure "A" for the candidates who had applied against employment notice No.1 of 2020	1 to 7533
	Annexure "F" for the candidates who had applied against employment notice No.1 of 2021	7534 to 13791
Process Server	Annexure "C" for the candidates who had applied against employment notice No.2 of 2020	1 to 3192
	Annexure "I" for the candidates who had applied against employment notice No.2 of 2021	3193 to 6683

Lists of rejected applications (Annexure "G" for the post of Peons and Annexure "J" for the post of Process Servers) and common list of rejected applications (Annexure "L"), against employment notice No.1 & 2 of 2021, have also been displayed on the website <https://districts.ecourts.gov.in/india/punjab/ludhiana/recruit>.

Further, a list of candidates who have submitted more than one application against the post of Peon and Process Server have been displayed on the website as Annexure "H" & Annexure "K". Such later application have been clubbed with their former applications.

The venue and other details of interview will be uploaded on the official website in due course of time and the candidates are advised to check the same on regular intervals. No separate intimation will be sent to the candidates by this office.


In case, any candidate observes any discrepancy in the lists so uploaded against employment notice No.1 of 2021 and No.2 of 2021, he/ she shall have opportunity to bring the same into the notice of this office uptill 26.2.2021. Thereafter, no objection shall be entertained.

  
District & Sessions Judge,  
Ludhiana

Endst. No. 745/G dated, Ludhiana the 23/2/2021

A copy is forwarded to: -

1. All the District & Sessions Judges in the State of Punjab;
2. All the Judicial Officers, Sessions Division, Ludhiana to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Editor, Daily Suraj, Ludhiana with a request to publish the above-mentioned notice and to send the copy of newspaper alongwith bill, to this office at the earliest;
5. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana for necessary action;
6. System Officer of this office with the directions to upload the above public notice alongwith aforementioned annexures on the website <https://districts.ecourts.gov.in/ludhiana>.

  
District & Sessions Judge,  
Ludhiana 